

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 172 of 2011 &
I.A. No. 257 of 2011

Dated : 8th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sardar Power Private Limited

... Appellant(s)

Versus

Andhra Pradesh Electricity
Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s): Mr. K. Gopal Choudhary
Counsel for the Respondent(s): Mr. Subba Rao & Mr. Shiva Rao for R.2 to 6
Mr. Ravi Shankar for R.7

ORDER

Admit. Issue notice. Mr. Subba Rao, the learned counsel takes notice on behalf of Respondent Nos. 2 to 6 and Mr. Ravi Shankar, the learned counsel takes notice on behalf of Respondent No.7. Notice to be issued to the other Respondents returnable on 25.11.2011. Dasti service is permitted.

Post the matter on **25.11.2011.**

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson